

(2024) 07 TDSAT CK 0003

Telecom Disputes Settlement And Appellate Tribunal

Case No: Broadcasting Petition No. 397 Of 2023

Gtpl Hathway Ltd

APPELLANT

Vs

Information Tv Pvt Ltd

RESPONDENT

Date of Decision: July 3, 2024

Hon'ble Judges: Dhirubhai Naranbhai Patel, Chairperson; Subodh Kumar Gupta, Member

Bench: Division Bench

Advocate: Nasir Husain, Gaurav Srivastava

Judgement

1. Counsel appearing for the respondent is seeking two weeks' time to file Vakalatnama which is granted.
2. Counsel appearing for the respondent is also seeking permission to file reply during course of the day, which is granted.
3. The rejoinder affidavit shall be filed within further period of four weeks from today and the matter shall be listed before Court of Registrar for framing of issues and taking evidences on 20.08.2028.
4. Hence, this matter is adjourned to 20.08.2024.